

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 68 OF 2017**  
**APPEAL NO. 69 OF 2017**  
**AND**  
**APPEAL NO. 78 OF 2017**

**Dated: 16<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NOS. 68 & 69 OF 2017**

**Indian Wind Power Association** ..... **Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Ashutosh Jain  
Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2  
(For A. No. 68 of 2017)  
Ms. Anushree Bardhan  
Ms. Poorva Saigal for R-2  
(For A. No. 69 of 2017)

**APPEAL NO. 78 OF 2017**

**Indian Wind Energy Association** ..... **Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Ashutosh Jain  
Counsel for the Respondent(s) : Ms. Anushree Bardhan  
Ms. Poorva Saigal for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **18.12.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

vt/mkj